

[illegible]

est. 11/22/15 ... CM SM/AT/AC

Date of Order	Orders
17.1.2000	None present for the applicant May be listed for admission On 22.3.2000. It is made clear that if none will appear for the applicant on the next date, appropriate order will be passed. (N. P. NAWANI) ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)
22/3/2000	None present for the applicant On perusal of the order sheets it appears that none was present for the applicant on 17.1.2000, 16.8.99, 10.11.97, 22.9.97 and today. It was made clear on that date that if none will appear for the applicant on the next date, appropriate orders will be passed. As none has appeared today for the applicant, it appears that the applicant has lost interest in the case. Therefore, the case is dismissed in default and for non-prosecution. (N. P. NAWANI) ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)